

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 737/2022

In the matter of:

Sh. Amit Aggarwal

...Applicant

Versus

DDA & Ors.

...Respondents

NDOH:- 08.07.2024

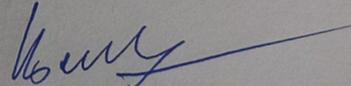
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Filed by:

New Delhi:

Dated 28th 06.2023


Delhi Pollution Control Committee

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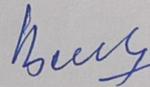
**ADDITIONAL STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal taken up the above captioned matter lastly on 29.01.2024 on the basis of Original Application filed by Mr. Amit Aggarwal regarding un-authorized "Ramleela Manchan & Bhavya Mela" programme which was scheduled for 25.09.2022 to 05.10.2022 in the Smriti Van, having its water body popularly known as Machhli Park which is just sharing the common boundary wall of Sector-A, Pocket-B/C, Vasant Kunj, Delhi.
2. That, in compliance with order dated 29.01.2024, DPCC has filed its action taken report through email on 09.04.2024 which is available in the record of this Hon'ble National Green Tribunal.
3. That, in the report dated 09.04.2024 it was submitted before this Hon'ble Tribunal that DPCC has carried out inspection of the site and a copy of the inspection report alongwith photographs were enclosed with the report. In view of the observations of the inspection, DPCC has issued directions on 26.03.2024 to Delhi Jal Board and Delhi Development Authority to take remedial measures to ensure the pond is pollution free and continue to keep vigil on the ground situation. DDA and DJB were directed to submit treated effluent analysis report after removal of all the deficiencies observed, restarting the STP within 7 days.

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4. That Delhi Jal Board with respect to letter dated 26.03.2024 has submitted its response on 14.05.2024, wherein DJB has confirmed that STP installed in the Smriti Van Park, Vasant Kunj for treatment of sewage/waste water is now functional after having carried out routine yearly maintenance. It is also stated that DJB has no role in the matters related to maintenance of Machchli wala Talab. However, no treated effluent analysis report at the outlet of STP was submitted by the DJB to DPCC as sought vide letter dated 26.3.2024. Copy of the reply submitted by DJB is enclosed herewith as ANNEXURE-1.
5. That, no response has been submitted to DPCC by the Delhi Development Authority.
6. In view of the above, the present status report may kindly be taken on record.



(Dr. BMS Reddy)
Sr. Environmental Engineer

New Delhi:

Dated: __.06.2023

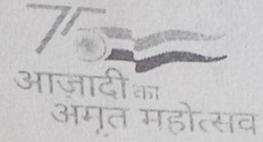


Delhi Jal Board

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DELHI JAL BOARD: GOVT. P.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (WB)-I
ROOM NO.-25, B-BUILDING,
JHANDEWALAN, KAROL BAGH
NEW DELHI: -110005
E-Mail: djbwaterbody@gmail.com

Annexure-1

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No.: DJB/EE(WB)-I/2024/1235

Dated: 14.05.2024

To

The In-charge, CMC-II
Delhi Pollution Control Committee,
Department of Environment, GNTCD
2nd Floor, C-Block, Vikas Bhawan-II,
Upper Bela Road,
Civil Lines, Delhi-110054

Kind attention: Dr. B.M.S. Reddy (Sr. Environmental Engineer)

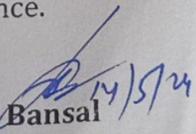
Subject: Compliance of Order of Hon'ble NGT dated 29.01.2024 on O.A. no. 737/2023 titled as "Amit Aggarwal Vs DDA & Ors".

Ref. no.: Your Letter addressed to CEO DJB vide no. DPCC/(10)/(10)/(11)/Leg-24/157-158 dated 26.03.2024.

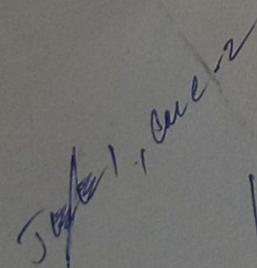
This in reference to your letter dated 26.03.2024, it is hereby confirmed that the DSTP installed by DJB in the Smriti Van park, Vasant Kunj for treatment of sewage/waste water is now functional after having carried out routine yearly maintenance. The necessary log book record is also available at site.

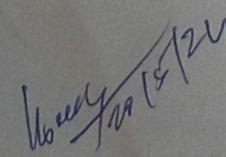
As vide letter bearing no. 57 dated 29.04.2024 issued by EE(HCD-4)DDA about having taken up the work of in-situ ecological rejuvenation/Bio-remediation of the water body and as such DJB has no role in the matters related to Machhali wala Talab maintenance.

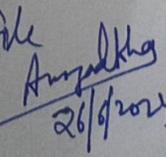
In case of any proposed site visit, it is requested to share the detail in advance.


R.K. Bansal
Ex. Engineer (WB)-I

5/6/CMC-II
17/05/24





This has been uploaded on E-office file

26/5/24